

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 129/TT/2016

Date: 7.10.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for tariff period 2009-14 and determination of transmission tariff for tariff period 2014-19 for Neelamangala-Mysore 400 kV D/C Transmission Line along with 2x315 MVA, 400/220 kV ICTs at Mysore Sub-station (1.5.2006) in Southern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 to furnish the reconciliation of apportioned approved cost of the asset as per form 5D and RCE on an affidavit with an advance copy to the respondents/ beneficiaries, latest by 14.10.2016.

2. In case, the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

a)

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)